

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4401
ANSWERED ON:19.12.2014
EVASION OF CUSTOMS DUTY
Ahlawat Smt. Santosh

Will the Minister of FINANCE be pleased to state:

- (a) whether prominent companies in the power and cement sectors allegedly import bituminous coal by labelling it as steam coal to evade customs duty, if so, the details thereof for the last three years;
- (b) whether the Government has issued notice to some companies in this regard;
- (c) if so, the details thereof and response therefrom, company-wise;
- (d) the names of the companies involved and the total estimated loss incurred thereon;
- (e) whether any loophole has been detected by the Government in the law to dodge import duty on coal imports; and
- (f) if so, the details thereof and the steps taken by the Government to prevent such fraudulent practice?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

- (a) to (f): The information is being collected and the same will be laid down on the table of the HOUSE.